IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 7003 of 2019

Rajendra Charan Dwari @ Rajendra Charan Dvari… Petitioner
Versus
The State of Jharkhand & Ors. … … Respondents

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Prashant Pallav, Advocate
Mr. Parth Jalan, Advocate
For the Respondent Nos.1 to 7 : Ms. Ruchi Rampuria, AC to Sr. SC-II
For the Respondent No. 8 : Mr. Indrajit Sinha, Advocate
For the Intervenor : Mr. Anil Kumar, Sr. Advocate

08/08.09.2021 The present writ petition is taken up today through Video conferencing.

When the writ petition is called out, a prayer for adjournment is made on behalf of Mr. Anil Kumar Sinha, the learned Senior Counsel for the petitioner on the ground that today he is out of station.

Put up this case under appropriate heading on 04.10.2021.

Till then, the interim order dated 06.03.2020 shall continue.

(Rajesh Shankar, J.)

Manish